

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/2562/2026 BLAPL/886/2026	AJU @ AJAY PARIDA VS STATE OF ODISHA	PRAMOD KISHORE CHAND VS	DHENKANAL SADAR /108 /2025 SPECIAL JUDGE(POCSO), DHENKANAL Spl/0000002/2025
2	D-BLAPL/2563/2026 BLAPL/887/2026	KARNA MOHANTY VS STATE OF ODISHA	SIBA RANJAN POLAI VS	PURUSHOTTAMPUR /579 /2025 A.D.J.,CHATRAPUR(Ganjam) ST/0000257/2025
3	D-BLAPL/2567/2026 BLAPL/888/2026	BASANTA PRADHAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	/ /0 SPECIAL JUDGE, PURI(Puri) TR/0000165/2025
4	D-BLAPL/2573/2026 BLAPL/889/2026	MYLAPALLI MALLESWAR RAO VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	DELANGA /379 /2025 J.M.F.C.,PIPLI(Puri) GR/0000920/2025
5	D-BLAPL/2575/2026 BLAPL/890/2026	JUNESH NAIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	/ /0 SPECIAL JUDGE,BHANJANAGAR(Ganjam) 2(A)CC/0000018/2025
6	D-BLAPL/2585/2026 BLAPL/891/2026	RAHUL PRADHAN VS STATE OF ODISHA	BISWABHUSAN DAS VS	PARADEEP LOCK /380 /2025 SPECIAL JUDGE(POCSO), JAGATSINGH Spl/0000153/2025
7	D-BLAPL/2604/2026 BLAPL/892/2026	KORA RAULA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BERHAMPUR SADAR /510 /2023 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPUR ST/0000175/2024
8	D-BLAPL/2616/2026 BLAPL/893/2026	PINTU @ AMARESH PATEL VS STATE OF ODISHA	AMITAV TRIPATHY VS	PADAMPUR /231 /2025 A.D.J.,PADAMPUR(Bargarh) Spl/0000041/2025
9	D-BLAPL/2609/2026 BLAPL/894/2026	SURMATUN BIBI VS STATE OF ODISHA	GURUPRASAD BEHERA VS	SAHADEV KHUNTA /8 /2026 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000007/2026
10	D-BLAPL/1569/2026 BLAPL/895/2026	ARJUN SINGH VS STATE OF ODISHA	BISWARANJAN DALAI VS	BRAHMANITARANG /95 /2024 AD-HOC A.D.J. (FTSC),ROURKELA(Sundergarh) Spl/0000040/2024
11	D-BLAPL/2611/2026 BLAPL/896/2026	GOURA RANA VS STATE OF ODISHA	SARBESWAR SAHOO VS	NAWAPARA /307 /2025 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000919/2025

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12	D-BLAPL/2159/2026 BLAPL/897/2026	BHOLE GOSWAMI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	//0 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000045/2025
13	D-BLAPL/2384/2026 BLAPL/898/2026	ANIL JENA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	TANGI (KHURDA) /12 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000003/2026
14	D-BLAPL/2411/2026 BLAPL/899/2026	SUBANTA MAJHI VS STATE OF ODISHA	DEBASISH HAZRA VS	// J.M.F.C,KOMNA(Nuapada) 2(B)CC/0000005/2025
15	D-BLAPL/2614/2026 BLAPL/900/2026	AKASH BHIM GAIKWAD VS STATE OF ODISHA	SARBESWAR SAHOO VS	KALIMELA /112 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000065/2022
16	D-BLAPL/2511/2026 BLAPL/901/2026	SUBHAM SAHU VS STATE OF ODISHA	RAJENDRA KUMAR SAHU VS	DIGAPAHANDI /99 /2025 A.D.J.,BERHAMPUR(Ganjam) ST/0000432/2025
17	D-BLAPL/2518/2026 BLAPL/902/2026	PINTU @ BRAJABANDHU MAHAKUD VS STATE OF ODISHA	OM PRAKASH SARAN VS	MOTANGA /498 /2025 J.M.F.C.,DHENKANAL(Dhenkanal) GR/0000646/2025
18	D-BLAPL/2639/2026 BLAPL/903/2026	BAPI @ LAXMIDHAR DAS VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	SORO /963 /2025 A.D.J., SORO(Baleshwar) Spl/0000065/2025
19	D-BLAPL/2530/2026 BLAPL/904/2026	SAMUEL MOHANTY VS STATE OF ODISHA	SOMANATH MITRA VS	//0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000134/2025
20	D-BLAPL/2541/2026 BLAPL/905/2026	CHIKUN KUMAR NAYAK @ CHIKU @ TRILOCHAN NAYAK VS STATE OF ODISHA	RAMDAS ACHARY VS	TIGIRIA /287 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000219/2025
21	D-BLAPL/2642/2026 BLAPL/906/2026	RAMA KOPE VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /488 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000187/2023
22	D-BLAPL/1617/2026 BLAPL/907/2026	RAJKUMAR JAGAT VS STATE OF ODISHA	KIRTAN BADHEI VS	PAIKMAL /12 /2024 S.D.J.M.,PADAMPUR(Bargarh) GR/0000070/2024
23	D-BLAPL/2360/2026	PRACHI @ PACHIA @ SIBU BEHERA	KAUSTUVA MOHANTY	ATHGARH /368 /2024

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	BLAPL/908/2026	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000779/2024
24	D-BLAPL/2643/2026 BLAPL/909/2026	RAMA MADKAMI VS STATE OF ODISHA	MANGU NANDY VS	MATHILI /11 /2010 A.D.J.,MALKANGIRI(Malkangiri) CT/0000072/2025
25	D-BLAPL/2549/2026 BLAPL/910/2026	BHARAT PARIDA @ KUNA VS STATE OF ODISHA	ARUNA KUMAR NAYAK VS	INFOVALLY UPD BHUBANESWAR /346 J.M.F.C.,JATNI(Khordha) GR/0000987/2025
26	D-BLAPL/2571/2026 BLAPL/911/2026	DEBABRATA @ DEVBRAT DAS VS STATE OF ODISHA	HIMANSU SEKHAR PRADHAN VS	DHAMARA PS /63 /2024 SPECIAL JUDGE (POCSO), BHADRAK(B Spl/0000071/2024
27	D-BLAPL/2645/2026 BLAPL/912/2026	BIPIN DIGAL VS STATE OF ODISHA	MANGU NANDY VS	RAYAGADA G.R.P. /60 /2025 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000038/2025
28	D-BLAPL/2622/2026 BLAPL/913/2026	TUNU AGRAWAL VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	JONK /70 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000008/2025
29	D-BLAPL/2623/2026 BLAPL/914/2026	MANAS RANJAN DAS VS STATE OF ODISHA	RAMDAS ACHARY VS	BALIAPAL /382 /2025 J.M.F.C.,BASTA(Baleshwar) CT/0001200/2025
30	D-BLAPL/2650/2026 BLAPL/915/2026	DEBASISH MALLICK VS STATE OF ODISHA	PRAFULLA KUMAR JENA VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack) GR/0000039/2026
31	D-BLAPL/2663/2026 BLAPL/916/2026	BABU @ SURYAKANTA NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	KHURDA MODEL /23 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000005/2026
32	D-BLAPL/2671/2026 BLAPL/917/2026	SARAT CHANDRA SAMANTARAY @ SARAT SAMANTARAY @ KALIA VS STATE OF ODISHA	AMITAV TRIPATHY VS	RANPUR /103 /2013 SPECIAL JUDGE (POCSO), NAYAGARH TR/0000049/2018
33	D-BLAPL/2673/2026 BLAPL/918/2026	MITU PRUSTY VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	GOSANINUAGAM /481 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0003495/2025
34	D-BLAPL/2682/2026 BLAPL/919/2026	BHIMSEN MADKAMI VS	RAJIB LOCHAN PATTNAIK VS	ORKEL /173 /2021 SPECIAL JUDGE,MALKANGIRI(Malkang

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35	D-BLAPL/2195/2026 BLAPL/920/2026	STATE OF ODISHA TUNU PADHIHARI VS STATE OF ODISHA	RAMESH CHANDRA ROUT VS	Spl/0000092/2021 RAJNAGAR /441 /2025 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000583/2025
36	D-BLAPL/2686/2026 BLAPL/921/2026	MADAN NAHAK @ NAYAK VS STATE OF ODISHA	SARAT KUMAR JENA VS	RAMBHA (KHALLIKOTE) /25 /2026 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000074/2026
37	D-BLAPL/2556/2026 BLAPL/922/2026	STATE OF ODISHA SANJAY KHADIA VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BURLA /329 /2024 A.D.J.,SAMBALPUR(Sambalpur) ST/0000095/2025
38	D-BLAPL/40373/2025 BLAPL/923/2026	STATE OF ODISHA MANAS PATEL VS STATE OF ODISHA	GOKULANANDA SAHU VS	PADAMPUR /338 /2025 S.D.J.M.,PADAMPUR(Bargarh) GR/0001279/2025
39	D-BLAPL/2570/2026 BLAPL/924/2026	STATE OF ODISHA CHANDAN DAS @ BHOI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BASELI SAHI PS /190 /2025 J.M.F.C. (II), PURI(Puri) GR/0000779/2025
40	D-BLAPL/1702/2026 BLAPL/925/2026	DASARA MUNDA VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	BAMBARI /1 /2025 A.D.J.,CHAMPUA(Kendujhar) ST/0000051/2025
41	D-BLAPL/2056/2026 BLAPL/926/2026	JAGANNATH PAIK VS STATE OF ODISHA	MANORANJAN PADHY VS	B.SINGHPUR /136 /2022 DISTRICT & SESIONS JUDGE,JEYPORE CT/0000023/2023
42	D-BLAPL/1710/2026 BLAPL/927/2026	SANTOSH @ SANTU BEHERA VS STATE OF ODISHA	RAMAKRISHAN NAIK VS	JODA /275 /2022 SPECIAL JUDGE (POCSO), KENDUJHAR Spl/0000404/2022
43	D-BLAPL/2214/2026 BLAPL/928/2026	IRMA KABASI @ ERMA KAWASI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /166 /2024 A.D.J.,MALKANGIRI(Malkangiri) CT/0000101/2024
44	D-BLAPL/2465/2026 BLAPL/929/2026	BALARAM DAS VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GUDARI /102 /2025 J.M.F.C.,PADAMPUR(Rayagada) GR/0000146/2025
45	D-BLAPL/2630/2026 BLAPL/930/2026	SALMAN PAL @ SALMAN PALO VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	PADMAPUR /152 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000071/2025

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46	D-BLAPL/2633/2026 BLAPL/931/2026	SUMANTA KUMAR NAYAK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	KHANDAGIRI P.S. /465 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001244/2024
47	D-BLAPL/2690/2026 BLAPL/932/2026	SOBHARAM SODE VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /161 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000107/2025
48	D-BLAPL/2655/2026 BLAPL/933/2026	R. JEGATHEESH @ JAGATHEESH RADHAKRISHNAN VS STATE OF ODISHA	PRADIPTA BEURA VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK S.D.J.M.,BHUBANESWAR(Khordha) CT/0000073/2025
49	D-BLAPL/2707/2026 BLAPL/934/2026	RAKESH DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /140 /2022 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI CT/0000620/2022
50	D-BLAPL/39477/2025 BLAPL/935/2026	DIPAN KUMAR HIMIRIKA VS STATE OF ODISHA	GOKULANANDA SAHU VS	RAYAGADA TOWN /388 /2023 A.D.J.,RAYAGADA(Rayagada) CT/0000029/2024
51	D-BLAPL/1355/2026 BLAPL/936/2026	M. THIRUMOORTHY VS STATE OF ODISHA	MANORANJAN PADHY VS	CHITRAKONDA /117 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000097/2025
52	D-BLAPL/2051/2026 BLAPL/937/2026	BUDU PAIK VS STATE OF ODISHA	MANORANJAN PADHY VS	B.SINGHPUR /136 /2022 DISTRICT & SESIONS JUDGE,JEYPORE CT/0000023/2023
53	D-BLAPL/2601/2026 BLAPL/938/2026	RAJESH PATRA @ AJU VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	JALESWAR /26 /2026 J.M.F.C.,JALESWAR(Baleshwar) CT/0000038/2026
54	D-BLAPL/2259/2026 BLAPL/939/2026	BIKASH SETHI @ SETHY VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	COLLIERY /605 /2025 J.M.F.C,TALCHER(Anugul) GR/0001318/2025
55	D-BLAPL/2768/2026 BLAPL/940/2026	PRAYASH KUMAR GUIN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000122/2025
56	D-BLAPL/2809/2026 BLAPL/941/2026	MADAN MOHAN GIRI VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	TALASARI MARINE /4 /2026 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000036/2026
57	D-BLAPL/2712/2026	MUNA @ LIPUN @ RAJKISHOR DIGAL	AMULYA RATNA PANDA	PHULBANI TOWN /194 /2018

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	BLAPL/942/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000046/2018
58	D-BLAPL/2814/2026 BLAPL/943/2026	JUDHISTIR NAIK @ JUDHISTIRA NAIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BAMBARI /62 /2025 A.D.J.,CHAMPUA(Kendujhar) ST/0000131/2025
59	D-BLAPL/2815/2026 BLAPL/944/2026	PRAVAT MALLICK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /520 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D) GR/0001541/2025
60	D-BLAPL/2731/2026 BLAPL/945/2026	GANESH MEHER VS STATE OF ODISHA	AMITAV TRIPATHY VS	SOHELLA /427 /2025 J.M.F.C.-ADDL.CIVIL JUDGE (JD),SOHEL GR/0000656/2025
61	D-CMP/3264/2026 CMP/179/2026	SASMIT KUMAR SAHU VS PRITAM INFRA PVT. LTD., BALASORE	DURGA PRASAD JENA VS	// ADL. CIVIL JUDGE (SD),BALASORE(Bal) CMA/0000071/2023
62	D-CMP/3274/2026 CMP/180/2026	DEEPAK KUMAR MISHRA VS MAMATA KAR	BHAWANI SANKAR PANIGRAHI VS	// 2ND ADDL. CIVIL JUDGE (SD) BARIPAD EC/0000010/2023
63	D-CMP/1210/2026 CMP/181/2026	RT. REV. DR. SARAT CHANDRA NAYAK VS AKSHAYA KUMAR SINGH	SUNKURU SUDHAKAR RAO VS	// CIVIL JUDGE (JD),BERHAMPUR(Ganjam) CS/0000052/2019
64	D-CMP/3435/2026 CMP/182/2026	BIMAL KUMAR MOHANTY VS STATE OF ODISHA	SUMIT KUMAR MOHANTY VS	// CIVIL JUDGE (SD), JALESWAR(Baleshwa) CS/0000311/2019
65	D-CMP/3374/2026 CMP/183/2026	PRAHALLAD BEHERA VS KAILAS CHANDRA SAHU	VIVEKANANDA JENA VS	// CIVIL JUDGE (JD),SORO(Baleshwar) CS/0000167/2024
66	D-CMP/3373/2026 CMP/184/2026	AJIT KUMAR MOHAPATRA VS KAILAS CHANDRA SAHU	VIVEKANANDA JENA VS	// CIVIL JUDGE (JD),SORO(Baleshwar) CS/0000168/2024
67	D-CMP/1084/2026 CMP/185/2026	NAROTTAM PRAHARAJ VS SRIRAM PATI	AJIT CHANDRA MOHAPATRA VS	// A.D.J.,SALIPUR(Cuttack) RFA/0000012/2023
68	D-CMP/55320/2025 CMP/186/2026	SUSHILA DEVI VS	LAXMI SHARMA VS	// CIVIL JUDGE (SD),BARGARH(Bargarh)

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69	D-CMP/2322/2026 CMP/187/2026	STATE OF ODISHA SARALA NAYAK VS KUNJALATA PATI	GOPAL PRASAD JENA VS	CS/0000119/2025 // CIVIL JUDGE (SD),NILAGIRI(Baleshwar)
70	D-CMP/3614/2026 CMP/188/2026	PURNA CH. JENA VS SARASWATI VIDYA MANDIR, JAJPUR	GANESH PRASAD SAMAL VS	CS/0000030/2025 // ADDL CIVIL JUDGE (SD), JAJPUR(Jajapur)
71	D-CMP/3497/2026 CMP/189/2026	ARVIND KUMAR SAHU VS SRINIBAS GARADIA	PRAMOD KISHORE CHAND VS	EC/0000015/2021 // CIVIL JUDGE (SD),RAYGADA(Rayagada)
72	D-CONTC/53091/2025 CONTC/602/2026	NARAYAN BARIK VS KHIRABATI BARIK	ADV. VS	// () //
73	D-CONTC/15/2026 CONTC/603/2026	PRABAS KUMAR BARDHAN VS S.SONAL, COLLECTOR AND DIST.MAGISTRATE, JAGATSINGHPUR	ANUGRAHA NARAYAN SAMANTRAY VS	// () //
74	D-CONTC/1170/2026 CONTC/604/2026	TRINATH NAYAK VS UMAKANTA SETHI, BLOCK EDUCATION OFFICER,NAYAGARH	ADV VS	// () //
75	D-CONTC/1342/2026 CONTC/605/2026	MANORAMA DASH VS DR. N.THIRUMALA NAIK, I.A.S	SWOYAM PRABHU JENA VS	// () //
76	D-CONTC/1483/2026 CONTC/606/2026	PRASHAN KUMAR PRUSTI VS B.PARAMESWARAN, COMM. CUM SECRETARY SC AND ST DEVELOPMENT DEPT.,BHUBANESWAR	SANTOSH KUMAR DASH VS	// () //
77	D-CONTC/1527/2026 CONTC/607/2026	PREMALATA PANDA VS USHA PADHEE, PRINCIPAL SECRETARY HOUSING AND URBAN DEVELOPMENT DEPTT.	ADV VS	// () //
78	D-CONTC/1865/2026 CONTC/608/2026	SURENDRA NATH SETHI VS S.ASWATHY, IAS	ADV. VS	// () //
79	D-CONTC/1894/2026 CONTC/609/2026	TUSARIKANTI SAHOO VS IPSITA PRIYADARSHINI MISHRA, A.D.M.-CUM-PRESIDENT-CUM-SEC., KUSUM DEVI WOMENS COLLEGE, CUTTACK	ADV. VS	// () //

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80	D-CONTC/2652/2026 CONTC/610/2026	NIKUNJA BIHARI SAHOO VS SUBHA SHARMA, I.A.S	ADV. VS	// 0 //
81	D-CONTC/2653/2026 CONTC/611/2026	BANOJ KUMAR BHUYAN VS SUBHA SHARMA, I.A.S	ADV. VS	// 0 //
82	D-CONTC/2655/2026 CONTC/612/2026	SUBAS ROUT VS ARAVIND AGRAWAL, I.A.S	ADV. VS	// 0 //
83	D-CONTC/1395/2026 CONTC/613/2026	MANAGING COMMITTEE OF BAKALA HIGH SCHOOL,MAYURBHANJ VS BIRENDRA KERKERA, DIRECTOR, SECONDARY EDUCATION, ODISHA	BIJAYALAXMI SAHOO VS	// 0 //
84	D-CONTC/2817/2026 CONTC/614/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, CHICHINDA, BARGARH VS DR. N THIRUMALA NAIK, IAS, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.,BHUBANESWAR	AMIT KUMAR SAA VS	// 0 //
85	D-CONTC/2820/2026 CONTC/615/2026	RAMESH CHANDRA PRADHAN VS DR. N THIRUMALA NAIK, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.,BHUBANESWAR	AMIT KUMAR SAA VS	// 0 //
86	D-CONTC/2980/2026 CONTC/616/2026	PREMANANDA BISWAL VS RAGHURAM R.IYER, I.A.S	ADV. VS	// 0 //
87	D-CONTC/2692/2026 CONTC/617/2026	ASISH KUMAR DAS VS PARAG GUPTA, IAS	TUSAR KUMAR MISHRA VS	// 0 //
88	D-CONTC/2831/2026 CONTC/618/2026	G.BALAKRISHNA VS SOBHA SHARMA, I.A.S	ADV. VS	// 0 //
89	D-CONTC/2834/2026 CONTC/619/2026	NIRANJAN DAS VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPARTMENT,ODISHA	SADASIVA PATRA (1) VS	// 0 //
90	D-CONTC/2866/2026 CONTC/620/2026	RAJASHREE PATNAIK VS ANANYA DAS, IAS	ADV. VS	// 0 //
91	D-CONTC/2727/2026	GIRIDHARI BEHERA	ADV.	//

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	CONTC/621/2026	VS ARAVIND AGRAWAL, IAS	VS	0 //
92	D-CONTC/1111/2026 CONTC/622/2026	ASWINI KUMAR PANDA VS DR. N.THIRUMALA NAIK, IAS	DEEPAK KUMAR MOHAPATRA VS	// 0 //
93	D-CONTC/2838/2026 CONTC/623/2026	SARAT CHANDRA MOHARANA VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY , HIGHER EDUCATION DEPARTMENT	SADASIVA PATRA (1) VS	// 0 //
94	D-CONTC/2879/2026 CONTC/624/2026	BARADA PRASAD RATH VS SUBHA SARMA, IAS	ADV. VS	// 0 //
95	D-CONTC/1297/2026 CONTC/625/2026	DEEPANJALI PATNAIK VS BIJAY KUMAR PRUSTY (IAS)	ADV. VS	// 0 //
96	D-CONTC/2264/2026 CONTC/626/2026	GYANARANJAN PANDA VS MITALI MADHUSMITA DAS, BRANCH MANAGER, UCO BANK, SAHID NAGAR BRANCH	ABHAY KHANDELWAL VS	// 0 //
97	D-CONTC/55069/2025 CONTC/627/2026	PUSPALATA SETHI VS RAJESH PRABHAKAR PATIL, I.A.S.	ADV. VS	// 0 //
98	D-CONTC/2440/2026 CONTC/628/2026	GOURIBALA NAYAK VS ARAVIND AGRAWAL, IAS	ADHIKARI CHITTARANJAN DAS VS	// 0 //
99	D-CONTC/2857/2026 CONTC/629/2026	BIMAL KUMAR BEHERA VS BIRENDRA KORKORA, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV. VS	// 0 //
100	D-CONTC/2860/2026 CONTC/630/2026	MANAGING COMMITTEE OF JATESWARI HIGH SCHOOL, JAMUNTI VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //
101	D-CONTC/2907/2026 CONTC/631/2026	LADUKISHORE JENA VS DEORANJAN KUMAR SINGH, IAS, SECRETARY REVENUE AND DISASTER MANAGEMENT DEPARTMENT	ADV VS	// 0 //
102	D-CONTC/2919/2026 CONTC/632/2026	E.NAGARAJU VS	ADV. VS	// 0

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103	D-CONTC/2968/2026 CONTC/633/2026	SWATHY S KUMAR, IPS ADIKANDA PANDA VS ARAVIND AGRAWAL, I.A.S	ADV. VS	// // ()
104	D-CONTC/2976/2026 CONTC/634/2026	JYOTISH BAG VS ARAVIND AGRAWAL, IAS	ADV. VS	// // ()
105	D-CONTC/3137/2026 CONTC/635/2026	BAIKUNTHA NATH NAIK @ NAYAK VS DIPAK KUMAR PARHI, D.E.O., PURI	ADV. VS	// // ()
106	D-CONTC/2989/2026 CONTC/636/2026	PRAFULLA KUMAR SAHOO VS ARABINDA DAKUA, DIRECTOR, MUNICIPAL ADMINISTRATION, HOUSING AND URBAN DEVELOPMENT DEPT.,BHUBANESWAR	ADV. VS	// // ()
107	D-CONTC/3009/2026 CONTC/637/2026	SURYAKANTI NAYAK VS SURYAVANSHI MAYUR BIKASH, COLLECTOR AND DISTRICT MAGISTRATE, BALASORE	ADV. VS	// // ()
108	D-CONTC/3013/2026 CONTC/638/2026	SUBASH CHANDRA CHAKRABARTY VS PARAMANANDA JHAA, MANAGING DIRECTOR, ORISSA FOREST DEVELOPMENT CORPORATION LTD., KHORDHA	ADV. VS	// // ()
109	D-CRLA/37024/2025 CRLA/111/2026	GOPINATH SAHU VS STATE OF ODISHA	SUBASH CHANDRA PRADHAN VS	BHATILI /206 /2023 A.D.J.,BARGARH(Bargarh) Spl/0000085/2023
110	D-CRLA/40157/2025 CRLA/112/2026	YUDHISTHIRA BEHERA@JUDHISTIRA VS STATE OF ODISHA	SUBASH CHANDRA PRADHAN VS	KUAKHIA /374 /2022 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000141/2022
111	D-CRLA/1873/2026 CRLA/113/2026	AJIT MAJHI VS STATE OF ODISHA	PRABHAV BEHERA VS	BHAWANIPATNA SADAR /433 /2022 SPL. JUDGE (VIG),BHAWANIPATNA(Ka CT/0000025/2024
112	D-CRLA/2039/2026 CRLA/114/2026	KAMAL SAHU VS STATE OF ODISHA	GOKULANANDA SAHU VS	JHARBANDH /119 /2025 A.D.J.,PADAMPUR(Bargarh) Spl/0000051/2025
113	D-CRLA/2079/2026 CRLA/115/2026	SUJIT@BIKASH POLEI@POLAI VS STATE OF ODISHA	SISIRA PANIGRAHI VS	GANGAPUR (ASKA) /130 /2022 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar Spl/0000041/2022

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114	D-CRLA/1587/2026 CRLA/116/2026	RANJIT KUMAR SAHOO VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	KEONJHAR TOWN /43 /2025 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000005/2025
115	D-CRLA/2481/2026 CRLA/117/2026	RASHMIRANJAN ROUL VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	AUL /368 /2023 A.D.J.-CUM-SPECIAL JUDGE,PATTAMU ST/0000281/2025
116	D-CRLLP/2516/2026 CRLLP/17/2026	STATE OF ODISHA VS GUNDU@DIPUN NAHAKA	UDIT RANJAN JENA, A.G.A. VS	HARICHANDANPUR /8 /2022 A.D.J.,KEONJHAR(Kendujhar) ST/0000056/2022
117	D-CRLMC/40853/2025 CRLMC/319/2026	PRAVAKAR MALLICK @ PRABHAKAR MALLIK VS STATE OF ODISHA	PRANAYANEE DASMOHAPATRA VS	TIRTOL /379 /2023 JMFC-CUM-CIVIL JUDGE, TIRTOL(Jagat GR/0000424/2023
118	D-CRLMC/2229/2026 CRLMC/320/2026	SUBODH SINGH VS STATE OF ODISHA	SATYA RANJAN MULIA VS	AINTHAPALI /5 /2025 2ND A.D.J., SAMBALPUR(Sambalpur) ST/0000141/2025
119	D-CRLMC/2291/2026 CRLMC/321/2026	TUNIA @ JUNIA @ RAMESH MOHANTY @ SURESH MOHANTY @ SURESH CH. MOHANTY VS STATE OF ODISHA	SURESWAR SAHOO VS	NILGIRI /15 /2002 ASST. SESSIONS JUDGE, NILAGIRI(Bale ST/0000014/2005
120	D-CRLMC/2425/2026 CRLMC/322/2026	KABIRAJ SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /40 /2012 A.D.J.,KODALA(Ganjam) ST/0000035/2025
121	D-CRLMC/927/2026 CRLMC/323/2026	SAYED SAQUIB AHMED VS STATE OF ODISHA	GHANASHYAM MUDULI VS	// JMFC-CUM-CIVIL JUDGE, TIRTOL(Jagat EXECUTION CASE/0000006/2024
122	D-CRLMC/1985/2026 CRLMC/324/2026	ALOK NATH SHARMA VS STATE OF ODISHA	GOPAL CHARAN MOHANTY VS	PATTAMUNDAI /39 /2018 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAM GR/0000038/2018
123	D-CRLMC/2472/2026 CRLMC/325/2026	SEK.ABADUL MAJID@SK.ABDUL MOZID VS STATE OF ODISHA	BISWAJEET PATTNAIK VS	DHAMNAGAR /125 /2021 J.M.F.C.,DHAMNAGAR(Bhadrak) GR/0000206/2021
124	D-CRLMC/2216/2026 CRLMC/326/2026	PRATAP KESHARI MOHAPATRA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	//0 J.M.F.C.,BASTA(Baleshwar) MIS.CASE/0000089/2024
125	D-CRLMC/2222/2026	MAHESH PRASAD RATHOUR@MAHESH PRASAD	RAJIB LOCHAN PATTNAIK	NABARANGAPUR TOWN /117 /2021

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	CRLMC/327/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,NABARANGPUR(Nabar TR/0000016/2021
126	D-CRLMC/2627/2026 CRLMC/328/2026	BIRANCHI NARAYAN MISHRA VS STATE OF ODISHA	RAMDAS ACHARY VS	BALIPATNA /71 /2013 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000429/2013
127	D-CRLMC/2662/2026 CRLMC/329/2026	BABU@DEEPAK SWAIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHAKALPARA /214 /2025 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000064/2025
128	D-CRLMC/61/2026 CRLMC/330/2026	SANTOSH KUMAR SETHY VS STATE OF ODISHA	UMESH KUMAR LENKA VS	MAHILA P.S. BUXIBAZAR /12 /2013 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000099/2013
129	D-CRLMC/2770/2026 CRLMC/331/2026	DONA BISWAL VS STATE OF ODISHA	SAMBIT BISWAL VS	PARADEEP LOCK /154 /2021 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats CT/0000036/2025
130	D-CRLMC/2555/2026 CRLMC/332/2026	TILAK GUNJIA VS STATE OF ODISHA	SEVATI SOREN VS	NANDAPUR /6 /2017 ADDL DISTRICT AND SESSIONS JUDGE CT/0000216/2025
131	D-CRLMP/2326/2026 CRLMP/139/2026	MAHESH KUMAR PANDA VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	SIMULIA /445 /2025 (//
132	D-CRLREV/2094/2026 CRLREV/91/2026	SABITA @ SABITA KALLA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// DISTRICT & SESSIONS JUDGE,BHADRA CRA/0000043/2025
133	D-CRLREV/2489/2026 CRLREV/92/2026	BHASKAR SARDAR VS STATE OF ODISHA	GYANA BEHERA VS	//0 J.M.F.C.(II),BHUBANESWAR(Khordha) ICC/0004664/2024
134	D-EXP/3311/2026 EXP/5/2026	GANESH CHANDRA SHAH@SHAH VS ORISSA STATE FINANCIAL CORPORATION LTD., CUTTACK	SURYA PRATAP DEO VS	// (//
135	D-FAO/3379/2026 FAO/44/2026	PABITRA NAIK VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000037/2025
136	D-LAA/3195/2026 LAA/6/2026	PADMA KESHARI NAIK VS	DHANANJAYA MUND VS	// L.A.R. and R. AUTHORITY,BERHAMPUR

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137	D-MACA/3389/2026 MACA/105/2026	LAND ACQUISITION OFFICER, KALAHANDI BIJULI PRADHAN VS PINKU PRADHAN	PRADEEP KUMAR MISHRA VS	LAR/0000034/2025 // 1ST M.A.C.T., ANGUL(Anugul) Mac/0000030/2023
138	D-MATA/2466/2026 MATA/34/2026	CHINMAYEE JENA VS DEBABRATA NAYAK	SOUBHAGYA KUMAR DASH VS	// JUDGE FAMILY COURT,ROURKELA(Su CP/0000191/2021
139	D-RPFAM/3001/2026 RPFAM/37/2026	SMRUTIRANJAN SINGHSAMANT@SMRUTI RANJAN SINGHSAMANTA VS BHAGYASHREE SINGH SAMANTA	BIKASH CHANDRA PARIJA VS	// JUDGE,FAMILY COURT,PHULBANI(Kan Crp/0000042/2025
140	D-RSA/2763/2026 RSA/52/2026	MAHESWAR SAHOO VS SURESH KHATUA	HIMANSU SEKHAR SATAPATHY VS	// A.D.J.,ATHAGARH(Cuttack) RFA/0000029/2016
141	D-RVWPET/3239/2026 RVWPET/16/2026	PRAMOD KUMAR SAHU VS STATE OF ODISHA	GOPINATH MISHRA VS	// (//
142	D-TRP(C)/3057/2026 TRP(C)/18/2026	PRANGYA DASH VS SIBARANJAN PANIGRAHI	OM SWARUP VS	// JUDGE FAMILY COURT,GANJAM(Ganja CP/0000368/2024
143	D-TRP(C)/3286/2026 TRP(C)/19/2026	RASMITA SAHOO VS ANIL KUMAR BEHERA	BIJAYA KUMAR PARIDA VS	// JUDGE, FAMILY COURT, NAYAGARH(N CP/0000107/2025
144	D-TRP(C)/3430/2026 TRP(C)/20/2026	BRAMHANANDA NAYAK VS JHLI SWAIN	AMIYA KUMAR MOHANTY VS	// JUDGE, FAMILY COURT, NAYAGARH(N CP/0000179/2024
145	D-WA/2668/2026 WA/160/2026	STATE OF ODISHA VS MINATI MISHRA	SURYA NARAYAN PATNAIK,A.G.A VS	// (//
146	D-WA/3432/2026 WA/161/2026	STATE OF ODISHA VS DURGA CHARAN DAS	DEBASISH TRIPATHY,A.G.A VS	// (//
147	D-WA/50682/2025 WA/162/2026	M/S DHARITRI TRADING AGENCY, KOLKATA VS UNION BANK OF INDIA	SOURAV SUMAN BHUYAN VS	// (//

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148	D-WA/3417/2026 WA/163/2026	STATE OF ODISHA VS HIRANYA KUMAR SAMAL	SASWAT DAS,A.G.A VS	// 0 //
149	D-WA/3434/2026 WA/164/2026	STATE OF ODISHA VS MAA ASHURAGADIAN WOMEN SELF HELP GROUP, SUBARNAPUR	SASWAT DAS,A.G.A VS	// 0 //
150	D-WA/2329/2026 WA/165/2026	SECRETARY TO GOVT. OF ODISHA, HEALTH AND FAMILY WELFARE DEPARTMENT VS NRUSINGHA CHARAN PRADHAN	DEBARAJ MOHANTY,A.G.A VS	// 0 //
151	D-WA/2331/2026 WA/166/2026	STATE OF ODISHA VS PRASANTA KUMAR DAS	SASWAT DAS,A.G.A VS	// 0 //
152	D-WA/50266/2025 WA/167/2026	CHAKRADHAR SAHOO VS TATA POWER CENTRAL ORISSA DISTRIBUTION LTD.(TPCODL),BBSR	IN PERSON VS	// 0 //
153	D-WA/2330/2026 WA/168/2026	THE SECRETARY TO GOVT. OF ODISHA , HEALTH AND FAMILY WELFARE DEPARTMENT VS KUNANANDA MALLA	DEBARAJ MOHANTY,A.G.A VS	// 0 //
154	D-WA/2588/2026 WA/169/2026	STATE OF ODISHA VS R. ANURADHA	UMESH CHANDRA BEHURA,A.G.A VS	// 0 //
155	D-WA/2332/2026 WA/170/2026	THE SECRETARY TO GOVT. OF ODISHA HEALTH AND FAMILY WELFARE DEPARTMENT VS BHAGIRATHI PRADHAN	DEBARAJ MOHANTY,A.G.A VS	// 0 //
156	D-WA/2699/2026 WA/171/2026	VICE CHANCELLOR, UTKAL UNIVERSITY, VANI VIHAR, BHUBANESWAR VS ASISA KUMAR MISHRA	GYANA RANJAN MAHAPATRA VS	// 0 //
157	D-WP(C)/2625/2026 WP(C)/2922/2026	MADAN MOHAN BEHERA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
158	D-WP(C)/2638/2026 WP(C)/2923/2026	B. SOMEYA PATRA VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //
159	D-WP(C)/3499/2026	GYANA RANJAN DASH	SUKANTA KUMAR DALAI	//

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	WP(C)/2924/2026	VS STATE OF ODISHA	VS SUSANTA KU. BARAL, A.BARIK, S.KANHR, J.SAHOO, S.R.ACHARYA, M..BISWAL	()
160	D-WP(C)/3151/2026 WP(C)/2925/2026	PITAMBAR MOHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// ()
161	D-WP(C)/2610/2026 WP(C)/2926/2026	MANTU SAMAL VS THE DIRECTOR GENERAL OF POLICE HEADQUARTERS, BUXI BAZAR, CUTTACK	BIDYALOK MOHAPATRA VS	// ()
162	D-WP(C)/2645/2026 WP(C)/2927/2026	DCB BANK LIMITED, MUMBAI VS CHIEF JUDICIAL MAGISTRATE, CUTTACK	RAMACHANDRA PANIGRAHY VS	// ()
163	D-WP(C)/3171/2026 WP(C)/2928/2026	JAGANNATH MOHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// ()
164	D-WP(C)/3268/2026 WP(C)/2929/2026	MADHUSUDAN JENA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// ()
165	D-WP(C)/2784/2026 WP(C)/2930/2026	JAYANTI SARAHA VS BINATI PIDIKAKA	SANTOSH KUMAR DASH VS	// ()
166	D-WP(C)/2613/2026 WP(C)/2931/2026	SANTOSH KUMAR PANDA VS STATE OF ODISHA	ARUNA NAYAK VS	// ()
167	D-WP(C)/2627/2026 WP(C)/2932/2026	DRAUPADI KARJEE VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// ()
168	D-WP(C)/3510/2026 WP(C)/2933/2026	KRUSHNA CHANDRA SWAIN VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// ()
169	D-WP(C)/3174/2026 WP(C)/2934/2026	NRUSINGHA CHARAN MOHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// ()
170	D-WP(C)/2620/2026 WP(C)/2935/2026	RITA PARICHHA VS	SIDHESWAR MALLIK VS	// ()

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171	D-WP(C)/3175/2026 WP(C)/2936/2026	THE NATIONAL HORTICULTURE BOARD, NAYAPALLI, BHUBANESWAR RAJA KUMAR SAHOO VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// // ()
172	D-WP(C)/2631/2026 WP(C)/2937/2026	KALPANA KUMARI JENA VS THE COLLECTOR, KENDRAPARA	PRADEEP KUMAR DASH VS	// ()
173	D-WP(C)/2636/2026 WP(C)/2938/2026	MANASI SAHOO VS STATE OF ODISHA	JEMIMA SARKAR VS	// ()
174	D-WP(C)/2425/2026 WP(C)/2939/2026	MUVALA PAWAN KUMAR VS STATE OF ODISHA	PAMI RATH (SR.ADV.) VS	// ()
175	D-WP(C)/3176/2026 WP(C)/2940/2026	NAKUL CHANDRA MOHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// ()
176	D-WP(C)/2454/2026 WP(C)/2941/2026	BIJAYA KUMAR SAHOO VS TAHASILDAR, KAMAKHYA NAGAR, DHENKANAL	BRAJA MOHAN SARANGI VS	// ()
177	D-WP(C)/2815/2026 WP(C)/2942/2026	BHRUGURAM DASH VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	// ()
178	D-WP(C)/2521/2026 WP(C)/2943/2026	M/S. HARA GOURI SUPPLIERS, GANJAM VS ASST. COMMNR. GST AND CE, BERHAMPUR DIVISION, GANJAM	BIBHUTI BHUSAN PANDA VS	// ()
179	D-WP(C)/2787/2026 WP(C)/2944/2026	SILU BARIK VS CHIEF COMMISSIONER, CGST, CENTRAL EXCISE AND CUSTOMS , BHUBANESWAR	SATYABRATA MOHAPATRA VS	// ()
180	D-WP(C)/2698/2026 WP(C)/2945/2026	CHHABI NAYAK VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// ()
181	D-WP(C)/1669/2026 WP(C)/2946/2026	KHETRABATI PATEL @ CHOUDHURY VS GENERAL MANAGER, MCL, BASUNDHARA COAL FIELD LTD., TIKILIPADA, SUNDARGARH	PRAHALLAD SAHU VS	// ()

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182	D-WP(C)/2776/2026 WP(C)/2947/2026	M/S.SHREE BHARAT MOTORS LTD.,BHUBANESWAR VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION, IDCO TOWER, BHUBANESWAR	MANOJ VERMA VS	// 0 //
183	D-WP(C)/2518/2026 WP(C)/2948/2026	BATA KRUSHNA SAHOO VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	// 0 //
184	D-WP(C)/2788/2026 WP(C)/2949/2026	ANANTA KUMAR DUTTA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
185	D-WP(C)/2649/2026 WP(C)/2950/2026	ALOK KUMAR DAS VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
186	D-WP(C)/2779/2026 WP(C)/2951/2026	SABITRI PRADHAN VS STATE OF ODISHA	SIBARANJAN POLAI VS	// 0 //
187	D-WP(C)/2828/2026 WP(C)/2952/2026	JITENDRA NATH MOHANTY VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	// 0 //
188	D-WP(C)/2785/2026 WP(C)/2953/2026	PABITRA SAHOO VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
189	D-WP(C)/2830/2026 WP(C)/2954/2026	PURNA CHANDRA PARIDA VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	// 0 //
190	D-WP(C)/2683/2026 WP(C)/2955/2026	SHAILABALA MOHANTY VS STATE OF ODISHA	BADRINARAYAN PANDA VS	// 0 //
191	D-WP(C)/2790/2026 WP(C)/2956/2026	SATISH CHANDRA RAY VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
192	D-WP(C)/3117/2026 WP(C)/2957/2026	JURIA PURTTI VS STATE OF ODISHA	SOUMYA RANJAN PANDA VS	// 0 //
193	D-WP(C)/2686/2026	KANAKA MANJARI BAG	DILIP KUMAR SAHU	//

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	WP(C)/2958/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/1023/2026 WP(C)/2959/2026	RABINARAYAN DASH VS STATE OF ORISSA	NIRANJAN BISWAL VS	// 0 //
195	D-WP(C)/3172/2026 WP(C)/2960/2026	BHAKTABANDHU MOHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
196	D-WP(C)/2816/2026 WP(C)/2961/2026	BANOJ MOHANTY VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	// 0 //
197	D-WP(C)/2802/2026 WP(C)/2962/2026	SANJUKTA PATNAIK VS STATE OF ODISHA	PRNOY MOHANTY VS	// 0 //
198	D-WP(C)/2060/2026 WP(C)/2963/2026	SUBHAM SHUKLA VS UNION OF INDIA	SK. ZAFARULLA VS	// 0 //
199	D-WP(C)/3045/2026 WP(C)/2964/2026	SRIKANTA KUMAR SAHU VS STATE OF ODISHA	MONOMOY BASU VS	// 0 //
200	D-WP(C)/3113/2026 WP(C)/2965/2026	GOLAKHA BIHARI SAHOO VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
201	D-WP(C)/3110/2026 WP(C)/2966/2026	LALIT NARAYAN MOHANTA VS STATE OF ODISHA	TUSHARKANTA NAYAK VS	// 0 //
202	D-WP(C)/3569/2026 WP(C)/2967/2026	BABAJI PRADHAN VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
203	D-WP(C)/3492/2026 WP(C)/2968/2026	SURYAKANTA PUJHARY VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
204	D-WP(C)/3111/2026 WP(C)/2969/2026	UMAKANTA SINGH VS	RANJIT SAMAL VS	// 0

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205	D-WP(C)/428/2026 WP(C)/2970/2026	STATE OF ODISHA RAMESH CHANDRA MISHRA VS	NIRANJAN BISWAL VS	// // ()
206	D-WP(C)/2821/2026 WP(C)/2971/2026	STATE OF ODISHA PRADIPTA KUMAR SAHOO VS	SIDHESWAR MALLIK VS	// // ()
207	D-WP(C)/3088/2026 WP(C)/2972/2026	STATE OF ODISHA PRAVASINI GOUDA VS	SANJIB MOHANTY VS	// // ()
208	D-WP(C)/2962/2026 WP(C)/2973/2026	ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR ASWINI KUMAR DAS VS	SRINIVAS MOHANTY VS	// // ()
209	D-WP(C)/2849/2026 WP(C)/2974/2026	STATE OF ODISHA M/S. SANTOSH KUMAR MOHANTY, GANJAM VS	RAJ KUMAR JENA VS	// // ()
210	D-WP(C)/3112/2026 WP(C)/2975/2026	COMMISSIONER (APPEAL), GST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR MANOJ DAS VS	SOUMYA RANJAN PANDA VS	// // ()
211	D-WP(C)/2960/2026 WP(C)/2976/2026	STATE OF ODISHA BIBHUTI BHUSAN BARIK VS	SAMEER KUMAR DAS VS	// // ()
212	D-WP(C)/3015/2026 WP(C)/2977/2026	STATE OF ODISHA NIROJ KUMAR DASH VS	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// // ()
213	D-WP(C)/3006/2026 WP(C)/2978/2026	STATE OF ODISHA DILESWAR SAHOO VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
214	D-WP(C)/2689/2026 WP(C)/2979/2026	STATE OF ODISHA SANJAYA KUMAR DAS VS	NIROJ KUMAR MAHAPATRA VS	// // ()
215	D-WP(C)/3114/2026 WP(C)/2980/2026	STATE OF ODISHA SURESH CHANDRA SAHU VS	RANJIT SAMAL VS	// // ()
		STATE OF ODISHA		//

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216	D-WP(C)/3135/2026 WP(C)/2981/2026	SARVICE CHANDRA MOHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
217	D-WP(C)/2695/2026 WP(C)/2982/2026	SANJAY KUMAR BEHERA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
218	D-WP(C)/2443/2026 WP(C)/2983/2026	SURABHI BHOI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
219	D-WP(C)/2827/2026 WP(C)/2984/2026	BIJAYA KUMAR BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
220	D-WP(C)/2702/2026 WP(C)/2985/2026	SHAIKH ZAKIRUDDIN SHAIKH @ SHAIKH ZAKIR VS CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED, CHENNAI	RAJIV KUMAR MAHANTA VS	// 0 //
221	D-WP(C)/3059/2026 WP(C)/2986/2026	ABHIMANYU PATRA VS STATE OF ODISHA	SOUMYA RANJAN PANDA VS	// 0 //
222	D-WP(C)/2837/2026 WP(C)/2987/2026	S.R.RUTIK VS UNION OF INDIA	SAMIR KUMAR MISHRA (SR.ADV.) VS	// 0 //
223	D-WP(C)/3081/2026 WP(C)/2988/2026	GOPAL KRUSHNA MISHRA VS STATE OF ODISHA	SOUMYA RANJAN PANDA VS	// 0 //
224	D-WP(C)/2864/2026 WP(C)/2989/2026	DR.SOUVAGYA RANJAN KAR VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
225	D-WP(C)/481/2026 WP(C)/2990/2026	BHABAGRAHI SAHOO VS STATE OF ORISSA	NIRANJAN BISWAL VS	// 0 //
226	D-WP(C)/3775/2026 WP(C)/2991/2026	SANJIB KUMAR BEHERA VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
227	D-WP(C)/3165/2026	BRAJA MOHAN BARPANDA	KSHIROD KUMAR ROUT	//

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	WP(C)/2992/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/1319/2026 WP(C)/2993/2026	KALLOL KUMAR SARANGI VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
229	D-WP(C)/44801/2025 WP(C)/2994/2026	TRILOCHAN PRADHAN @ HALVA VS TAHASILDAR, KOKSARA	JIBAN RANJAN DASH VS	// 0 //
230	D-WP(C)/2839/2026 WP(C)/2995/2026	PRAMOD KUMAR MISHRA VS REGIONAL PROVIDENT FUND COMMISSIONER, REGIONAL OFFICE, KHURDA	KARUNAKAR GAYA VS	// 0 //
231	D-WP(C)/3283/2026 WP(C)/2996/2026	N.BANAMALI REDDY VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
232	D-WP(C)/2840/2026 WP(C)/2997/2026	SUSIL KUMAR MOHANTY VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
233	D-WP(C)/3308/2026 WP(C)/2998/2026	BALARAM SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
234	D-WP(C)/53617/2025 WP(C)/2999/2026	BASANTA KUMAR BEHERA VS STATE OF ORISSA	SURJYA NARAYANA SAHU VS	// 0 //
235	D-WP(C)/3462/2026 WP(C)/3000/2026	KARTTIK CHANDRA NAYAK VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //
236	D-WP(C)/3465/2026 WP(C)/3001/2026	KEDAR NATH PATI VS THE STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //
237	D-WP(C)/2853/2026 WP(C)/3002/2026	KALINGA SANSKRUTIKA PARISAD, BHUBANESWAR VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// 0 //
238	D-WP(C)/3772/2026 WP(C)/3003/2026	MANOJ BEHERA VS	SOURAV SUMAN BHUYAN VS	// 0

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239	D-WP(C)/3522/2026 WP(C)/3004/2026	STATE OF ODISHA HARAJA BIBI VS	SOURAV SUMAN BHUYAN VS	// // ()
240	D-WP(C)/3519/2026 WP(C)/3005/2026	STATE OF ODISHA SK ISAMAIL VS	SOURAV SUMAN BHUYAN VS	// // ()
241	D-WP(C)/3770/2026 WP(C)/3006/2026	STATE OF ODISHA KARTIK CHANDRA BEHERA VS	SOURAV SUMAN BHUYAN VS	// // ()
242	D-WP(C)/2870/2026 WP(C)/3007/2026	STATE OF ODISHA DHRUBA CHARAN MOHANTA VS	SANJAY KUMAR PATRA VS	// // ()
243	D-WP(C)/3771/2026 WP(C)/3008/2026	STATE OF ODISHA PATITA PABAN BEHERA VS	SOURAV SUMAN BHUYAN VS	// // ()
244	D-WP(C)/2874/2026 WP(C)/3009/2026	STATE OF ODISHA SNEHALATA SETHY VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
245	D-WP(C)/2833/2026 WP(C)/3010/2026	STATE OF ODISHA BRAJA KISHORE SWAIN VS	AMIT KUMAR SAA VS	// // ()
246	D-WP(C)/3023/2026 WP(C)/3011/2026	STATE OF ODISHA SUKANTA BHAULA VS	SUBASH CHANDRA PANI VS	// // ()
247	D-WP(C)/3765/2026 WP(C)/3012/2026	STATE OF ODISHA SUSANTI BARIK VS	DR. BINODA KUMAR MISHRA VS	// // ()
248	D-WP(C)/3521/2026 WP(C)/3013/2026	STATE OF ODISHA MEHARAJAN BIBI VS	SOURAV SUMAN BHUYAN VS	// // ()
249	D-WP(C)/2822/2026 WP(C)/3014/2026	STATE OF ODISHA MATHURANANDA SAHOO VS	RAMESH CHANDRA SWAIN VS	// // ()
		STATE OF ODISHA		//

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250	D-WP(C)/2824/2026 WP(C)/3015/2026	SANDHYARANI MISHRA VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	// 0 //
251	D-WP(C)/3148/2026 WP(C)/3016/2026	RAJENDRA KUMAR MOHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
252	D-WP(C)/2826/2026 WP(C)/3017/2026	ANTARYAMI ROUT VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	// 0 //
253	D-WP(C)/2268/2026 WP(C)/3018/2026	LAKSHMIKANTA KALSAR VS STATE OF ODISHA	RAKESH SAHU VS	// 0 //
254	D-WP(C)/3525/2026 WP(C)/3019/2026	SK RAHIM VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
255	D-WP(C)/2836/2026 WP(C)/3020/2026	SWARUPAMA MISHRA VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
256	D-WP(C)/3518/2026 WP(C)/3021/2026	SK HABIBUL VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
257	D-WP(C)/2832/2026 WP(C)/3022/2026	BIBEKANANDA MOHANTY VS REGIONAL PROVIDENT FUND COMMISSIONER, REGIONAL OFFICE, KHURDA	KARUNAKAR GAYA VS	// 0 //
258	D-WP(C)/3360/2026 WP(C)/3023/2026	PRAKASH CHANDRA MISHRA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
259	D-WP(C)/3766/2026 WP(C)/3024/2026	DR. AKSHAYA KUMAR MOHANTY VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
260	D-WP(C)/3162/2026 WP(C)/3025/2026	ANIL KUMAR MISHRA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
261	D-WP(C)/2904/2026	BHANUMATI TARAI	PRAFULLA KUMAR MOHAPATRA	//

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	WP(C)/3026/2026	VS STATE OF ORISSA	VS	0 //
262	D-WP(C)/3490/2026 WP(C)/3027/2026	BABAJI ASHIMANANDA DAS VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// 0 //
263	D-WP(C)/2151/2026 WP(C)/3028/2026	MOHAMMED HABIB VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
264	D-WP(C)/3083/2026 WP(C)/3029/2026	KANHU CHARAN SAMAL VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR	SANJIB MOHANTY VS	// 0 //
265	D-WP(C)/3163/2026 WP(C)/3030/2026	BALISTHA BHOI VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
266	D-WP(C)/2862/2026 WP(C)/3031/2026	MANAGING COMMITTEE, M.B.B.R. HIGH SCHOOL, KEONJHAR VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
267	D-WP(C)/3541/2026 WP(C)/3032/2026	UMAKANTA BISWAL VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
268	D-WP(C)/2877/2026 WP(C)/3033/2026	SUMITRA SAHANI VS STATE OF ODISHA	JAGANATH SAHU VS	// 0 //
269	D-WP(C)/3363/2026 WP(C)/3034/2026	M/S RAMNIVAS MINING PRIVATE LTD, SUNDERGARH VS STATE OF ODISHA	ASIT KUMAR DASH VS	// 0 //
270	D-WP(C)/3475/2026 WP(C)/3035/2026	KALI PRASAD NANDA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
271	D-WP(C)/3545/2026 WP(C)/3036/2026	SMRUTIREKHA KAR VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
272	D-WP(C)/2940/2026 WP(C)/3037/2026	PRASAN KUMAR NAYAK VS	NIRANJAN NAYAK VS	// 0

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273	D-WP(C)/3496/2026 WP(C)/3038/2026	STATE OF ODISHA ANADI CHARAN DAS VS	ALOK KUMAR PANDA VS	// // 0
274	D-WP(C)/2880/2026 WP(C)/3039/2026	STATE OF ODISHA SANTIPRIYA MOHANTY VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
275	D-WP(C)/3516/2026 WP(C)/3040/2026	STATE OF ODISHA BANABAS SAHU VS	JAGABANDHU SAHU VS	// // 0
276	D-WP(C)/3409/2026 WP(C)/3041/2026	STATE OF ODISHA AJAY KUMAR GIRI VS	MANORANJAN PADHI VS	// // 0
277	D-WP(C)/3164/2026 WP(C)/3042/2026	STATE OF ODISHA DALAGANJAN SAHU VS	KSHIROD KUMAR ROUT VS	// // 0
278	D-WP(C)/3785/2026 WP(C)/3043/2026	STATE OF ODISHA SANTILATA BEHERA VS	ASHUTOSH MOHANTA VS	// // 0
279	D-WP(C)/2941/2026 WP(C)/3044/2026	STATE OF ODISHA ANATHA BANDHU SAMANTARAY VS	NIRANJAN NAYAK VS	// // 0
280	D-WP(C)/3707/2026 WP(C)/3045/2026	STATE OF ODISHA AMULYA MOHAPATRA VS	SUDHIR KUMAR MALLICK VS	// // 0
281	D-WP(C)/3713/2026 WP(C)/3046/2026	STATE OF ODISHA SANTILATA SENAPATI VS	SUDHIR KUMAR MALLICK VS	// // 0
282	D-WP(C)/3429/2026 WP(C)/3047/2026	STATE OF ODISHA ADHIRA SAHU VS	KULDEEP MOHANTY VS	// // 0
283	D-WP(C)/3723/2026 WP(C)/3048/2026	STATE OF ODISHA ANIL KUMAR MOHAPATRA VS	SUDHIR KUMAR MALLICK VS	// // 0
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284	D-WP(C)/54929/2025 WP(C)/3049/2026	PRADEEP KUMAR MOHANTY VS SUNIL KUMAR DUTTA	DILLIP KUMAR MOHANTY VS	// 0 //
285	D-WP(C)/3799/2026 WP(C)/3050/2026	SUBIT KUMAR ACHARYA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
286	D-WP(C)/3711/2026 WP(C)/3051/2026	ARUN KUMAR MOHAPATRA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
287	D-WP(C)/3678/2026 WP(C)/3052/2026	UPASNA LAL VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// 0 //
288	D-WP(C)/3197/2026 WP(C)/3053/2026	MANORANJAN SAHOO VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
289	D-WP(C)/3779/2026 WP(C)/3054/2026	KUSHAL SHARMA VS STATE OF ODISHA	JAISH JOSHI VS	// 0 //
290	D-WP(C)/3473/2026 WP(C)/3055/2026	RASHMITA BARIK VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	// 0 //
291	D-WP(C)/3042/2026 WP(C)/3056/2026	SHRADHANJALI JENA VS ODISHA GRAMEEN BANK, GANDAMUNDA, BHUBANESWAR	BIKRAM SENAPATI VS	// 0 //
292	D-WP(C)/3825/2026 WP(C)/3057/2026	KISHORE KUMAR AGRAWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
293	D-WP(C)/2885/2026 WP(C)/3058/2026	GAURAHARI MOHANTA VS STATE OF ODISHA	SUBHENDU KAR VS	// 0 //
294	D-WP(C)/3350/2026 WP(C)/3059/2026	SUPREME TASK GENERAL HOSPITAL AND NETRANIKETAN, BOLANGIR VS STATE OF ODISHA	ADISHA MOHANTY VS	// 0 //
295	D-WP(C)/3232/2026	RAJ KUMAR BISOYI	KUNAL KUMAR SWAIN	//

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	WP(C)/3060/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/2943/2026 WP(C)/3061/2026	RACHITA SWAIN VS LAND ACQUISITION OFFICER-CUM-COMPETENT AUTHORITY, NH-203, BHUBANESWAR	PRAMOD KUMAR JENA VS	// 0 //
297	D-WP(C)/3888/2026 WP(C)/3062/2026	DR. SUCHITRA RANI HALDAR VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
298	D-WP(C)/3822/2026 WP(C)/3063/2026	ANIL KUMAR PATRA VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	// 0 //
299	D-WP(C)/3233/2026 WP(C)/3064/2026	ARATI PATTANAIAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
300	D-WP(C)/2887/2026 WP(C)/3065/2026	KIRTAN BIHARI PATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
301	D-WP(C)/2426/2026 WP(C)/3066/2026	INDRAMANI JENA VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// 0 //
302	D-WP(C)/2270/2026 WP(C)/3067/2026	TINAMUNI ORAM VS STATE OF ODISHA	RAMESH KUMAR AGARWAL VS	// 0 //
303	D-WP(C)/3234/2026 WP(C)/3068/2026	HARIHARA MAJHI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
304	D-WP(C)/2312/2026 WP(C)/3069/2026	TINAMUNI ORAM VS STATE OF ODISHA	RAMESH KUMAR AGARWAL VS	// 0 //
305	D-WP(C)/2547/2026 WP(C)/3070/2026	NIROJINI SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
306	D-ABLAPL/2016/2026 ABLAPL/1071/2026	MAMATA SAHOO VS	KAUSHIK DEY VS	//0 0

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307	D-ABLAPL/2095/2026 ABLAPL/1072/2026	STATE OF ODISHA PRADYUMNA MISHRA VS	PARTHA SARATHI DAS VS	// DAITARI /107 /2025 ()
308	D-ABLAPL/2121/2026 ABLAPL/1073/2026	STATE OF ODISHA BIJAY KUMAR BAL @ BIJAYA BAL VS	RAJENDRA KUMAR DASH VS	// NAIKANI-DIHI /289 /2025 ()
309	D-ABLAPL/2168/2026 ABLAPL/1074/2026	STATE OF ODISHA SAYED SAMSER ALI VS	DEEPAK KU SAHOO VS	// SPL.TASK FORCE /10 /2018 ()
310	D-ABLAPL/777/2026 ABLAPL/1075/2026	STATE OF ODISHA BISWARANJAN PATTANAIAK @ MUNA VS	LAMBODOR ACHARI VS	// BAIDYANATHPUR /636 /2025 ()
311	D-ABLAPL/1407/2026 ABLAPL/1076/2026	STATE OF ODISHA RAKESH BEHERA VS	LAMBODOR ACHARI VS	// CAPITAL P.S. /432 /2021 ()
312	D-ABLAPL/2519/2026 ABLAPL/1077/2026	STATE OF ODISHA DILIP KUMAR PARIJA VS	DEBASISH PATNAIK VS	// S.P.(CID-CRL),CUTTACK /10 /2025 ()
313	D-ABLAPL/2197/2026 ABLAPL/1078/2026	STATE OF ODISHA K. AMOJIAMMA DORA VS	SAPAN KUMAR LENKA VS	// PURUSHOTTAMPUR /15 /2026 ()
314	D-ABLAPL/1488/2026 ABLAPL/1079/2026	STATE OF ODISHA DEEPAK KUMAR MALLICK VS	SHRADHASHREE ROUTRAY VS	// NAYAPALLI P.S. /282 /2025 ()
315	D-ABLAPL/2223/2026 ABLAPL/1080/2026	STATE OF ODISHA SWAPNA SAMAL VS	SATYA RANJAN MULIA VS	// CHANDRASEKHARPUR /353 /2019 ()
316	D-ABLAPL/2475/2026 ABLAPL/1081/2026	STATE OF ODISHA DEBENDRA PATASANI @ DHOLA VS	AMLAN SHAKTI PAUL VS	// KHURDA PS /226 /2019 ()
317	D-ABLAPL/2520/2026 ABLAPL/1082/2026	STATE OF ODISHA OMM @ ABINASH DAS VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// NIKIRAI /431 /2025 () //

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318	D-ABLAPL/2226/2026 ABLAPL/1083/2026	KANHA @ KANHU CHARAN NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	KANTABANIA PS /66 /2025 () //
319	D-ABLAPL/2500/2026 ABLAPL/1084/2026	KARTTIK @ KARTICK CHANDRA MOHAPATRA VS STATE OF ODISHA	KULDEEP MOHANTY VS	BALASORE SADAR /1 /2026 () //
320	D-ABLAPL/1538/2026 ABLAPL/1085/2026	ASIS KUMAR UPADHAYA @ ASIS UPADHAYA @ JAGA VS STATE OF ODISHA	SANJIT MISHRA VS	PURI SADAR /19 /2026 () //
321	D-ABLAPL/2476/2026 ABLAPL/1086/2026	SUJIT GAIN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KALIMELA /301 /2025 () //
322	D-ABLAPL/2526/2026 ABLAPL/1087/2026	BIJAYA KUMAR ROUT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHANGA /14 /2026 () //
323	D-ABLAPL/2294/2026 ABLAPL/1088/2026	DEBABRATA DEY VS STATE OF ODISHA	SARBESWAR SAHOO VS	SORO /568 /2025 () //
324	D-ABLAPL/2479/2026 ABLAPL/1089/2026	SOUMYAJEET PALLAI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	Maitri Vihar PS /571 /2025 () //
325	D-ABLAPL/2531/2026 ABLAPL/1090/2026	PRADEEP NAIK VS STATE OF ODISHA	PRASANTA KUMAR SENAPATI VS	DEOGAON /297 /2025 () //
326	D-ABLAPL/1872/2026 ABLAPL/1091/2026	KANHU CHARAN JENA @ KANHU JENA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	SINGLA /280 /2025 () //
327	D-ABLAPL/2295/2026 ABLAPL/1092/2026	RAHUL PATTNAIK @ RISI PATTANAIK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	LAXMIJORE /2 /2026 () //
328	D-ABLAPL/2482/2026 ABLAPL/1093/2026	AKHILA CHANDRA JHODIA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	TIKIRI /1 /2026 () //
329	D-ABLAPL/2299/2026	AJIT BEHERA @ AVIMUNU BEHERA @ ABHIRAM BEHERA	BIPIN KUMAR NAYAK	BALANGA /8 /2026

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	ABLAPL/1094/2026	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/2534/2026 ABLAPL/1095/2026	SIMUNU MALLICK @ SIMUN MALLIK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BALIPATNA /254 /2025 () //
331	D-ABLAPL/1897/2026 ABLAPL/1096/2026	NARAYAN NAIK VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	// JMFC, JAGANNATH PRASAD(Ganjam) 2(B)CC/000013/2025
332	D-ABLAPL/2318/2026 ABLAPL/1097/2026	ANIL SAHU @ DEEPAK SAHU VS STATE OF ODISHA	BISWAJIT MOHANTY VS	KHALLIKOTE /5 /2026 () //
333	D-ABLAPL/1920/2026 ABLAPL/1098/2026	RAKESH MAHURI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BASTA /359 /2025 () //
334	D-ABLAPL/2347/2026 ABLAPL/1099/2026	SMRUTIPRAJNA @ PUJA BAL VS STATE OF ODISHA	NARESH CHANDRA JENA VS	BALICHANDRAPUR /11 /2026 () //
335	D-ABLAPL/1980/2026 ABLAPL/1100/2026	BABI SETHI @ BABITA VS STATE OF ODISHA	GIRIJA SANKAR NAYAK VS	CHHENDIPADA /565 /2025 () //
336	D-ABLAPL/2485/2026 ABLAPL/1101/2026	DINABANDHU SUNANI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SINAPALI /12 /2026 () //
337	D-ABLAPL/2536/2026 ABLAPL/1102/2026	SK. SULTAN MAHAMMAD VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BALASORE SADAR /36 /2026 () //
338	D-ABLAPL/2488/2026 ABLAPL/1103/2026	MANORANJAN BHOI VS STATE OF ODISHA	BISWARANJAN DALAI VS	GOP /306 /2025 () //
339	D-ABLAPL/2382/2026 ABLAPL/1104/2026	HANUMANT RAO @ ANUMANTRSO ITENGE VS STATE OF ODISHA	MANGU NANDY VS	CHITRAKONDA /96 /2025 () //
340	D-ABLAPL/2026/2026 ABLAPL/1105/2026	NITYANANDA GIRI @ KANGE GIRI VS	SANDEEP RAJ PANDA VS	TELKOI /9 /2026 ()

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341	D-ABLAPL/2395/2026 ABLAPL/1106/2026	STATE OF ODISHA TUSHAR RANJAN LIMA @ PINTU TUSHAR VS	SIDHARTHA SANKAR RAY (2) VS	// CHANDRAPUR /23 /2022 ()
342	D-ABLAPL/2538/2026 ABLAPL/1107/2026	STATE OF ODISHA SHATRUGHANA SAHOO @ SATURA SAHOO VS	LALITENDU BHUYAN VS	// DAITARI /107 /2025 ()
343	D-ABLAPL/2137/2026 ABLAPL/1108/2026	STATE OF ODISHA SUBODHA BEHERA @ PRAMOD BEHERA VS	DIBYA PRAKASH MISHRA VS	// BANHARPALI /263 /2025 ()
344	D-ABLAPL/2409/2026 ABLAPL/1109/2026	STATE OF ODISHA PRAKASH KU. PATTNAIK @ PRAKASH KUMAR PATTNAIK VS	JYOTIRMAYA SAHOO VS	// NIRAKARPUR /297 /2025 ()
345	D-ABLAPL/2498/2026 ABLAPL/1110/2026	STATE OF ODISHA GANDHARBA JENA VS	BISWORANJAN SWAIN VS	// DHAMNAGAR /359 /2025 ()
346	D-ABLAPL/2545/2026 ABLAPL/1111/2026	STATE OF ODISHA PRAVAKAR MOHAPATRA VS	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /5 /2026 ()
347	D-ABLAPL/2565/2026 ABLAPL/1112/2026	STATE OF ODISHA NUKESH BAG VS	DIBYA PRAKASH MISHRA VS	// THELKOLOI PS /4 /2026 ()
348	D-ABLAPL/2501/2026 ABLAPL/1113/2026	STATE OF ODISHA U. VENKAT RAO VS	BIJAYA KUMAR RAGADA VS	// ORKEL /177 /2025 ()
349	D-ABLAPL/2234/2026 ABLAPL/1114/2026	STATE OF ODISHA SUBHAM AGRAWAL VS	RAMESH AGARWAL VS	// //0 S.D.J.M.,(PANPOSH), ROURKELA(Sundar
350	D-ABLAPL/2504/2026 ABLAPL/1115/2026	UNION OF INDIA DIPTI RANJAN ROUSTRAY @ DIPTIRANJAN ROUSTRAY VS	AMITAV TRIPATHY VS	2(C)CC/0000051/2025 FATEGARH /25 /2023 ()
351	D-ABLAPL/2574/2026 ABLAPL/1116/2026	STATE OF ODISHA MAHESH BARIK VS	TARA PRASAD MOHAPATRA VS	// KRUSHNA PRASAD /133 /2025 ()
		STATE OF ODISHA		//

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352	D-ABLAPL/2282/2026 ABLAPL/1117/2026	RAGHUNATH DAS VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	//0 () //
353	D-ABLAPL/2507/2026 ABLAPL/1118/2026	ABDUL MUSLIM KHAN @ MUSLIM KHAN @ PINKULU VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /424 /2025 () //
354	D-ABLAPL/2323/2026 ABLAPL/1119/2026	TAPAN MAHUNTA VS STATE OF ODISHA	ANITA RANI PANDA VS	BRAMHA BARADA /9 /2025 () //
355	D-ABLAPL/2576/2026 ABLAPL/1120/2026	SRINIBAS ROUT VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BALIAPANDA /72 /2020 () //
356	D-ABLAPL/2430/2026 ABLAPL/1121/2026	RABINDRA KUMAR BISHOYI @ RABINDRA BISOI VS STATE OF ODISHA	SAYANTAN PANDA VS	TOMANDO /166 /2024 () //
357	D-ABLAPL/2510/2026 ABLAPL/1122/2026	KAMADEB SINGHA VS STATE OF ODISHA	DIBAKAR BISWAL VS	KAMARDA /44 /2025 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000158/2025
358	D-ABLAPL/2512/2026 ABLAPL/1123/2026	SOHAIL KHAN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /29 /2026 () //
359	D-ABLAPL/2431/2026 ABLAPL/1124/2026	BINOY T.B. VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	PADMAPUR /29 /2023 () //
360	D-ABLAPL/2513/2026 ABLAPL/1125/2026	SUSHIL KUMAR NAIK VS STATE OF ODISHA	DEBADUTTA KANUNGO VS	ANGUL TOWN /1182 /2025 () //
361	D-ABLAPL/2434/2026 ABLAPL/1126/2026	SOMANATH BARLA @ BARAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /177 /2025 () //
362	D-ABLAPL/2514/2026 ABLAPL/1127/2026	MANAS RANJAN RATH VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	//0 () //
363	D-ABLAPL/2439/2026	AJU @ AJAYA SETHI	AMLAN SHAKTI PAUL	SAHID NAGAR P.S. /573 /2025

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	ABLAPL/1128/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/2579/2026 ABLAPL/1129/2026	PRATAP CHANDRA DALEI @ PRATAP CHANDRA DALAI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	MARINE PS ARAKHAKUDA /20 /2020 () //
365	D-ABLAPL/1839/2026 ABLAPL/1130/2026	BIREN PRADHAN VS STATE OF ODISHA	ASWINI KUMAR KARMI VS	KISHORENAGAR (ANUGUL) /7 /2026 () //
366	D-ABLAPL/2591/2026 ABLAPL/1131/2026	DUSMANTA PRADHAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TELKOI /322 /2025 () //
367	D-ABLAPL/2422/2026 ABLAPL/1132/2026	GURUPRASAD MOHANTA @ MOHANTO VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BARIPADA TOWN /731 /2025 () //
368	D-ABLAPL/2594/2026 ABLAPL/1133/2026	DUSMANTA PRADHAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TELKOI /9 /2026 () //
369	D-ABLAPL/2279/2026 ABLAPL/1134/2026	RAJEEV KUMAR VS STATE OF ODISHA	RANJEET MOHARANA VS	CYBER CRIME AND ECONOMIC OFFEN () //
370	D-ABLAPL/2423/2026 ABLAPL/1135/2026	BRUNDABAN BEHERA VS STATE OF ODISHA	SUSANTA KUMAR NAYAK VS	LINGARAJ P.S. /11 /2026 () //
371	D-ABLAPL/2449/2026 ABLAPL/1136/2026	AKASH GOUDA @ KALIA GOUDA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	GOLANTHARA (BERHAMPUR) /514 /202 () //
372	D-ABLAPL/2338/2026 ABLAPL/1137/2026	JHUNI BEHERA @ JHUNUBALA BEHERA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	MAHAKALPARA /321 /2025 () //
373	D-ABLAPL/2460/2026 ABLAPL/1138/2026	CHANDAN BEHERA @ CHAGALA BEHERA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TELKOI /322 /2025 () //
374	D-ABLAPL/2451/2026 ABLAPL/1139/2026	ADITYA RATH VS	SIDHARTHA SANKAR RAY (2) VS	/ /0 ()

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375	D-ABLAPL/2443/2026 ABLAPL/1140/2026	STATE OF ODISHA TAPAN KUMAR SASMAL VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// KHANDAGIRI P.S. /190 /2021 ()
376	D-ABLAPL/2464/2026 ABLAPL/1141/2026	SARATA CHANDRA PRADHAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// TELKOI /322 /2025 ()
377	D-ABLAPL/2445/2026 ABLAPL/1142/2026	ANIRUDHA LUHA @ ANIL LUHA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// BELPARA /373 /2025 ()
378	D-ABLAPL/2497/2026 ABLAPL/1143/2026	SURABABU @ DOLAMANI BEHERA VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// SOHELLA /171 /2025 ()
379	D-ABLAPL/2468/2026 ABLAPL/1144/2026	SARAT MALIK @ SHARAT CHANDRA MALIKA VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// PANIKOILI /10 /2026 ()
380	D-ABLAPL/2477/2026 ABLAPL/1145/2026	MAHENDRA SATNAMI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// KANTABANJI /1 /2026 ()
381	D-ABLAPL/2595/2026 ABLAPL/1146/2026	NIRANJAN KAR VS STATE OF ODISHA	RAJJEET ROY VS	// BARIPADA TOWN /55 /2026 ()
382	D-ABLAPL/2547/2026 ABLAPL/1147/2026	RANJAN KUMAR SAHOO @ BIJU VS STATE OF ODISHA	SURAJ MOHANTY VS	// DHENKANAL TOWN /820 /2025 ()
383	D-ABLAPL/2499/2026 ABLAPL/1148/2026	ALOK SANKET JENA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// CANTONMENT ROAD /316 /2025 ()
384	D-ABLAPL/2524/2026 ABLAPL/1149/2026	DIBYAJYOTI BAHUPUJA VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	// BETNOTI /420 /2025 ()
385	D-ABLAPL/2525/2026 ABLAPL/1150/2026	CHATRUBHUJA NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// MAHANGA /15 /2026 ()

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386	D-ABLAPL/2505/2026 ABLAPL/1151/2026	GOPAL CHANDRA BEHERA VS STATE OF ODISHA	DUSHMANTA KUMAR BISWAL VS	BADAGODA P.S. /28 /2026 () //
387	D-ABLAPL/2548/2026 ABLAPL/1152/2026	VISHAL PRADHAN VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	CHAULIAGANJA /15 /2026 () //
388	D-ABLAPL/2560/2026 ABLAPL/1153/2026	UDAYA DAS VS STATE OF ODISHA	GYANA RANJAN DHAL VS	LAXMISAGAR P.S. /595 /2025 () //
389	D-ABLAPL/2564/2026 ABLAPL/1154/2026	KAILASH PRADHAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /307 /2022 () //
390	D-ABLAPL/2297/2026 ABLAPL/1155/2026	PINTU J @ NIRMAL KUMAR PATRA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MOTANGA /22 /2026 () //
391	D-ABLAPL/2581/2026 ABLAPL/1156/2026	SATYABRATA PRADHAN @ BABUNA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /408 /2025 () //
392	D-ABLAPL/2582/2026 ABLAPL/1157/2026	SANIA @ DEBASIS DAS @ DEBABRATA ADHIKARI VS STATE OF ODISHA	BISWABHUSAN DAS VS	KUJANGA /348 /2025 () //
393	D-ABLAPL/1255/2026 ABLAPL/1158/2026	LAXMI SWAIN VS STATE OF ODISHA	DALIRANI BEHURAY VS	SIMULIA /487 /2025 () //
394	D-ABLAPL/2405/2026 ABLAPL/1159/2026	ADI @ ADITYA SAHU VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /642 /2024 () //
395	D-ABLAPL/2469/2026 ABLAPL/1160/2026	ARUN BAG @ BAGH VS STATE OF ODISHA	GHANASHYAM DASH VS	MUNIGUDA /239 /2025 () //
396	D-ABLAPL/1614/2026 ABLAPL/1161/2026	SANKHA CHARAN KISKU VS STATE OF ODISHA	GIRIJA PRASAD DUTTA VS	RAIRANGPUR TOWN /306 /2025 () //
397	D-ABLAPL/39961/2025	SADIK @ SADIQUE HUSSAIN	CHEERA RANJAN SATAPATHY	LALBAG /477 /2025

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	ABLAPL/1162/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/1857/2026 ABLAPL/1163/2026	LITU @ DIBYASHANKAR @ DIBYASINGH DASH VS STATE OF ODISHA	BIKASH KUMAR PRADHAN VS	REAMAL /96 /2025 () //
399	D-ABLAPL/2008/2026 ABLAPL/1164/2026	SUBHAKANTA NAYAK @ RAJA VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /2 /2026 () //